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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 36187-36208
/Genl./Circulation/West/THC/2026

Dated, Delhi the 08/8/26

Sub.:- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 34135-34200/R.R (Sessions)/South/Saket/2026 dated 04.08.2026 along with its enclosure i.e. Annexure 'A' (Record of 144 Petitions under the Arbitration & Conciliation Act for the year 2022 & 2023 are identified by Record Room (Sessions), South District during the period w.e.f. 21.07.2026 to 31.07.2026 for weeding out) bearing Diary No. 9822 dated 07.08.2026 received, on the subject cited above, from Dr. Saurabh Kulshreshtha, Ld. District Judge - 04/ Ld. Officer-In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision/Case/Petition/Matter, if any, of the Cases mentioned in the Annexure 'A' (Record of 144 Petitions under the Arbitration & Conciliation Act for the year 2022 & 2023 are identified by Record Room (Sessions), South District during the period w.e.f. 21.07.2026 to 31.07.2026 for weeding out) be sent to Record Room Sessions, South District through Official E-Mail ID : rrst.ddc@ddc.nic.in within 30 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision/Case/Petition/Matter pending of the Cases as mentioned in the Annexure 'A' (Record of 144 Petitions under the Arbitration & Conciliation Act for the year 2022 & 2023 are identified by Record Room (Sessions), South District during the period w.e.f. 21.07.2026 to 31.07.2026 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services dealing with Civil Matters, West District, Tis Hazari Courts, Delhi.
2. Branch Incharge, Record Room (Civil), West District, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions), West District, Tis Hazari Courts, Delhi.
4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.



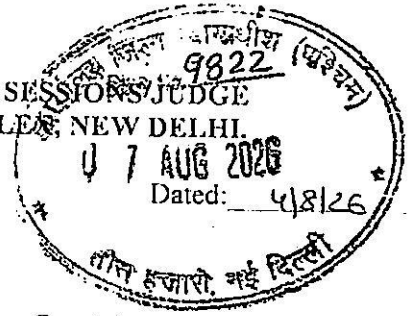
(Harish Kumar)

District Judge (Commercial Court) - 04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 3435-34200 /R.R (Sessions)/South/Saket/2026
To,



The Ld. Principal District & Sessions Judges,
South-East District/ New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tariff Singh).

Ref.: Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

This is to apprise you that the records of 144 Petitions under the Arbitration & Conciliation Act for the year, 2022 & 2023 in Record Room (Sessions), South District, have been identified during the period w.e.f. 21.07.2026 to 31.07.2026, which have to be weeded out. A list of these files is annexed as Annexure 'A'.

It is, therefore, requested to direct the concerned officer to circulate the same to the Courts in your district and the concerned Officer(s)/Official(s) may please be impressed upon to inform at the earliest as to whether any appeal or matter in respect of the cases/ petitions shown in Annexure-'A' are pending before their Courts/ Trial Courts/any other Courts, and confirmation in this respect be also sent to Record Room Sessions, South District on the official e-mail id i.e. rrst.ddc@ddc.nic.in within 30 days so that the relevant records pertaining to such pending appeals or matters may not be destroyed.

It is further submitted that in case no reply is received within the stipulated period of 30 days then it will be presumed that there is no such Appeal, Revision or any other matter in respect of the list of cases specified in Annexure 'A' is pending.

This issues with the prior approval of the Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(Dr. Saurabh Kulshrestha)
District Judge-04/Officer In-Charge,
Record Rooms, South District,
Saket Court Complex, New Delhi

Encl. : Annexure-'A'.

Copy forwarded for information to :-

1. The PS to the Ld. principal District & Sessions Judge, South District, Saket Courts Complex.
2. Copy to Branch In-Charge of R & I Branch, South District with the direction to circulate and upload the list of cases specified in Annexure-'A' on the Layers platform of South District and also to circulate it on the official e-mail Id's of the Courts of District Courts South to obtain confirmation or reply with regard to the pendency of any appeal or any other matter in respect thereof and to provide compliance report with proof of circulation within two days after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

Annexure 'A'

S. NO.	CASE TYPE	CASE NO.	CASE YEAR	PETITIONER	RESPONDENT	DOD	DECISION TYPE	GOSHWARA
1	OMP (I) COMM	352	2023	TOYOTA FINANCIAL SERVICES INDIA	AMIT KUMAR SINGH	31-03-2023	DISPOSED	1275/COMM/2023
2	OMP (I) COMM	383	2023	IDFC FIRST BANK LTD	AMIT RAJ BAGGA	31-03-2023	DISPOSED	1276/COMM/2023
3	OMP (I) COMM	427	2023	HDFC BANK LTD	MANISH YADAV	31-03-2023	DISPOSED	1277/COMM/2023
4	OMP (I) COMM	430	2023	HDFC BANK LTD	VIVEK SINGH	31-03-2023	DISPOSED	1278/COMM/2023
5	OMP (I) COMM	509	2023	HDFC BANK LTD	KOMAL BISWAL	31-03-2023	DISPOSED	1279/COMM/2023
6	OMP (I) COMM	510	2023	HDFC BANK LTD	BALRAJ SINGH	31-03-2023	DISPOSED	1280/COMM/2023
7	OMP (I) COMM	534	2023	KOTAK MAHINDRA BANK LTD	PARDEEP KUMAR	05-04-2023	DISPOSED	1281/COMM/2023
8	OMP (I) COMM	22	2023	KOTAK MAHINDRA BANK LTD	DHARAMPAL RAM	10-04-2023	DISPOSED	1284/COMM/2023
9	OMP (I) COMM	46	2023	TOYOTA FINANCIAL SERVICES INDIA	JAFARUDDIN ABDUL GAFFAR	10-04-2023	DISPOSED	1285/COMM/2023
10	OMP (I) COMM	614	2023	KOTAK MAHINDRA BANK LTD	JITENDRA GUPTA	10-04-2023	DISPOSED	1286/COMM/2023
11	OMP (I) COMM	74	2023	TOYOTA FINANCIAL SERVICES INDIA	SHAKEEL AHMAD	11-04-2023	DISPOSED	1288/COMM/2023
12	OMP (I) COMM	75	2023	TOYOTA FINANCIAL SERVICES INDIA	SUNEEL LAHOTI	11-04-2023	DISPOSED	1289/COMM/2023
13	OMP (I) COMM	612	2023	TOYOTA FINANCIAL SERVICES INDIA	MOHD SAQIB	11-04-2023	DISPOSED	1290/COMM/2023
14	OMP (I) COMM	240	2023	AXIS BANK LTD	ASHOK KUMAR KASANA	13-04-2023	DISPOSED	1294/COMM/2023
15	OMP (I) COMM	337	2023	KOTAK MAHINDRA BANK LTD	MOHAMMAD HAROON	13-04-2023	DISPOSED	1295/COMM/2023
16	OMP (I) COMM	747	2023	KOTAK MAHINDRA BANK LTD	NANDU KUMAR	13-04-2023	DISPOSED	1296/COMM/2023
17	OMP (I) COMM	445	2023	HDFC BANK LTD	LALAN KUMAR MANDAL	18-04-2023	DISPOSED	1301/COMM/2023
18	OMP (I) COMM	446	2023	HDFC BANK LTD	SUMIT KUMAR	18-04-2023	DISPOSED	1302/COMM/2023
19	OMP (I) COMM	448	2023	HDFC BANK LTD	RAKESH KANT	18-04-2023	DISPOSED	1303/COMM/2023
20	OMP (I) COMM	449	2023	HDFC BANK LTD	NEERU BAGGA	18-04-2023	DISPOSED	1304/COMM/2023
21	OMP (I) COMM	497	2023	KOTAK MAHINDRA BANK LTD	VIRENDRA KUMAR YADAV	18-04-2023	DISPOSED	1305/COMM/2023
22	OMP (I) COMM	500	2023	KOTAK MAHINDRA BANK LTD	RUDRA TRADING COMPANY	18-04-2023	DISPOSED	1306/COMM/2023
23	OMP (I) COMM	349	2023	TOYOTA FINANCIAL SERVICES INDIA	SOPAN PRABHAKAR PATIL	20-04-2023	DISPOSED	1311/COMM/2023
24	OMP (I) COMM	351	2023	TOYOTA FINANCIAL SERVICES INDIA	AZHAR SIDDIQUEE	20-04-2023	DISPOSED	1312/COMM/2023
25	OMP (I) COMM	606	2023	TOYOTA FINANCIAL SERVICES INDIA	RAJU PANDURANG INGALE	20-04-2023	DISPOSED	1313/COMM/2023
26	OMP (I) COMM	679	2023	KOTAK MAHINDRA BANK LTD	DAGAR ENTERPRISES	21-04-2023	DISPOSED	1314/COMM/2023
27	OMP (I) COMM	380	2023	KOTAK MAHINDRA BANK LTD	DHARMENDRA KUMAR	24-04-2023	DISPOSED	1316/COMM/2023
28	OMP (I) COMM	381	2023	KOTAK MAHINDRA BANK LTD	DIWAKAR SINGH	24-04-2023	DISPOSED	1317/COMM/2023
29	OMP (I) COMM	476	2023	KOTAK MAHINDRA BANK LTD	MANISH GUPTA	24-04-2023	DISPOSED	1318/COMM/2023
30	OMP (I) COMM	633	2023	KOTAK MAHINDRA BANK LTD	CHARANJEET SINGH	24-04-2023	DISPOSED	1319/COMM/2023
31	OMP (I) COMM	652	2023	HDFC BANK LTD	SHANKAR SHARMA	24-04-2023	DISPOSED	1320/COMM/2023
32	OMP (I) COMM	653	2023	HDFC BANK LTD	BABITA RAM SINGH	24-04-2023	DISPOSED	1321/COMM/2023
33	OMP (I) COMM	283	2023	KOTAK MAHINDRA BANK LTD	AVDESH KUMAR	26-04-2023	DISPOSED	1323/COMM/2023
34	OMP (I) COMM	284	2023	KOTAK MAHINDRA BANK LTD	SHIV BAHADUR SINGH	26-04-2023	DISPOSED	1324/COMM/2023
35	OMP (I) COMM	814	2023	KOTAK MAHINDRA BANK LTD	NAND KISHOR	26-04-2023	DISPOSED	1325/COMM/2023
36	OMP (I) COMM	816	2023	KOTAK MAHINDRA BANK LTD	VISHAL K	26-04-2023	DISPOSED	1326/COMM/2023

37	OMP (I) COMM	264	2023	TOYOTA FINANCIAL SERVICES INDIA	GIRDHAR SINGH	27-04-2023	DISPOSED	1328/COMM/2023
38	OMP (I) COMM	699	2023	YES BANK LTD	EXPORT KING P LTD	27-04-2023	DISPOSED	1329/COMM/2023
39	OMP (I) COMM	700	2023	YES BANK LTD	EXPORT KING P LTD	27-04-2023	DISPOSED	1330/COMM/2023
40	OMP (I) COMM	401	2023	KOTAK MAHINDRA BANK LTD	AMRESH CHANDRA UPADHYAY	28-04-2023	DISPOSED	1333/COMM/2023
41	OMP (I) COMM	854	2023	KOTAK MAHINDRA BANK LTD	DHEERAJ KUMAR	01-05-2023	DISPOSED	1334/COMM/2023
42	OMP (I) COMM	897	2023	KOTAK MAHINDRA BANK LTD	ROHIT	01-05-2023	DISPOSED	1335/COMM/2023
43	OMP (I) COMM	666	2023	HDFC BANK LTD	AJAY KUMAR VERMA	02-05-2023	DISPOSED	1336/COMM/2023
44	OMP (I) COMM	667	2023	HDFC BANK LTD	IRFAN MALANI	02-05-2023	DISPOSED	1337/COMM/2023
45	OMP (I) COMM	443	2023	HDFC BANK LTD	DHRUV YADAV	03-05-2023	DISPOSED	1338/COMM/2023
46	OMP (I) COMM	595	2023	TOYOTA FINANCIAL SERVICES INDIA	PETER MANUEL FERNANDES	03-05-2023	DISPOSED	1339/COMM/2023
47	OMP (I) COMM	597	2023	TOYOTA FINANCIAL SERVICES INDIA	SURESH KUMAR	03-05-2023	DISPOSED	1340/COMM/2023
48	OMP (I) COMM	665	2023	HDFC BANK LTD	SEEMA SURESH CHOUDHARY	03-05-2023	DISPOSED	1342/COMM/2023
49	OMP (I) COMM	598	2023	TOYOTA FINANCIAL SERVICES INDIA	A KUMAR JEWELLERS	03-05-2023	DISPOSED	1341/COMM/2023
50	OMP (I) COMM	928	2023	KOTAK MAHINDRA PRIME LTD	SUBHASHNI DEVI	04-05-2023	DISPOSED	1344/COMM/2023
51	OMP (I) COMM	677	2023	KOTAK MAHINDRA PRIME LTD	GOLD VIBES SERVICES P LTD	06-05-2023	DISPOSED	1346/COMM/2023
52	OMP (I) COMM	685	2023	CNH INDUSTRIAL CAPITAL (INDIA) P LTD	ROHITASWA PRADHAN	06-05-2023	DISPOSED	1347/COMM/2023
53	OMP (I) COMM	686	2023	CNH INDUSTRIAL CAPITAL (INDIA) P LTD	ROJI SAMAL	06-05-2023	DISPOSED	1348/COMM/2023
54	OMP (I) COMM	687	2023	CNH INDUSTRIAL CAPITAL (INDIA) P LTD	SARBESAWAR SAHOO	06-05-2023	DISPOSED	1349/COMM/2023
55	OMP (I) COMM	721	2023	YES BANK LTD	PARVEEN BANSAL	06-05-2023	DISPOSED	1350/COMM/2023
56	OMP (I) COMM	470	2023	KOTAK MAHINDRA PRIME LTD	M/S DIWAKAR SINGH	08-05-2023	DISPOSED	1351/COMM/2023
57	OMP (I) COMM	471	2023	KOTAK MAHINDRA BANK LTD	JAI HANUMAN GARMENTS	08-05-2023	DISPOSED	1352/COMM/2023
58	OMP (I) COMM	475	2023	KOTAK MAHINDRA BANK LTD	SERAJ AHAMAD	08-05-2023	DISPOSED	1353/COMM/2023
59	OMP (I) COMM	508	2023	HDFC BANK LTD	VARIJ GUPTA	08-05-2023	DISPOSED	1354/COMM/2023
60	OMP (I) COMM	675	2023	KOTAK MAHINDRA BANK LTD	DAGAR ENTERPRISES	08-05-2023	DISPOSED	1356/COMM/2023
61	OMP (I) COMM	613	2023	KOTAK MAHINDRA BANK LTD	DEVENDRA KUMAR CHAURASIYA	08-05-2023	DISPOSED	1355/COMM/2023
62	OMP (I) COMM	676	2023	KOTAK MAHINDRA BANK LTD	DAGAR ENTERPRISES	08-05-2023	DISPOSED	1357/COMM/2023
63	OMP (I) COMM	678	2023	KOTAK MAHINDRA BANK LTD	ARCHISH ENTERPRISES	08-05-2023	DISPOSED	1358/COMM/2023
64	OMP (I) COMM	697	2023	YES BANK LTD	HARUN KHAN	09-05-2023	DISPOSED	1359/COMM/2023
65	OMP (I) COMM	698	2023	YES BANK LTD	SONU SAMAY SIGH	09-05-2023	DISPOSED	1360/COMM/2023

IN THE COURT OF SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE (COMMERCIAL), DIGITAL-04, SOUTH, SAKET COURTS, ND

G. NO.	CASE NO.	CASE TITLE	Nature of Disposal	Date of Decision	Number of Pages
✓ 541	OMP (I) (COMM)/530/2022	IDFC FIRST BANK LTD Vs HIMANSHU SINGH 5209	WITHDRAWN	20-09-2022	5-167
✓ 542	OMP (I) (COMM)/599/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs FAKRUDDIN ABBASI	COMPROMISED	21-09-2022	5-129
✓ 543	OMP (I) (COMM)/728/2022	YES BANK LTD Vs VIKAS DILIP KUMAR	WITHDRAWN	27-09-2022	5-121
✓ 544	OMP (I) (COMM)/591/2022	KOTAK MAHINDRA BANK LIMITED Vs CHAND GLOBAL 20161103749	WITHDRAWN	27-09-2022	5-131
✓ 545	OMP (I) (COMM)/590/2022	KOTAK MAHINDRA BANK LIMITED Vs CHAND GLOBAL 20161103751	WITHDRAWN	27-09-2022	5-131
✓ 546	OMP (I) (COMM)/589/2022	KOTAK MAHINDRA BANK LIMITED Vs VIJAY KUMAR	WITHDRAWN	27-09-2022	5-131
✓ 547	OMP (I) (COMM)/732/2022	YES BANK LTD Vs KUKI	DISPOSED	28-09-2022	5-149
✓ 548	OMP (I) (COMM)/1021/2022	HDFC BANK LTD Vs SAHID S O MUNSHI 6181	WITHDRAWN	30-09-2022	5-121
✓ 549	OMP (I) (COMM)/764/2022	M/S TOYOTA FINANCIAL SERVICES INDIA LTD Vs VINOD KUMAR	WITHDRAWN	01-10-2022	5-157
550	CS (COMM)/374/2022	M/S KRBL LIMITED Vs AJMD AGRO FOODS	COMPROMISED	03-10-2022	5-117
551	OMP (I) (COMM)/600/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRINCE KUMAR	COMPROMISED	07-10-2022	5-277
552	CS (COMM)/471/2022	DIAMOND MODULAR PVT LTD Vs ANIL SETHI TRADING	COMPROMISED	07-10-2022	5-731
✓ 553	OMP (I) (COMM)/912/2022	YES BANK LTD Vs HOSIYAR SINGH LAMBA	WITHDRAWN	07-10-2022	5-115
✓ 554	OMP (I) (COMM)/913/2022	YES BANK LTD Vs VIKASH YADAV	WITHDRAWN	10-10-2022	5-117
✓ 555	OMP (I) (COMM)/737/2022	YES BANK LTD Vs SURAJ SHARMA	WITHDRAWN	10-10-2022	5-117
✓ 556	OMP (I) (COMM)/736/2022	YES BANK LTD Vs ASHOK KUMAR SINGH	WITHDRAWN	10-10-2022	5-121
✓ 557	OMP (I) (COMM)/735/2022	YES BANK LTD Vs PARVESH BHARDWAJ	WITHDRAWN	10-10-2022	5-123
✓ 558	OMP (I) (COMM)/770/2022	YES BANK LTD Vs PRADEEP KUMAR KAUSHIK 2307	WITHDRAWN	11-10-2022	5-133
559	CS (COMM)/306/2022	GODREJ AND BOYCE MFG CO LTD Vs STERNE INDIA PRIVATE LIMITED AND ORS	COMPROMISED	12-10-2022	5-935
560	CS (COMM)/299/2022	M/S MY TRAVEL SWITCH PVT LTD Vs M/S PICTRA DURA CREATIVE MANAGEMENT LLP	COMPROMISED	12-10-2022	5-821

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✓ 561	OMP (I) (COMM)/1024/2022	HDFC BANK LTD Vs MOHAMMED AARIF 7944	WITHDRAWN	15-10-2022	5-125
✓ 562	OMP (I) (COMM)/1023/2022	HDFC BANK LTD Vs MOHAN LAL 2788	✓ WITHDRAWN	15-10-2022	5-151
563	CS (COMM)/295/2022	SBI Vs SURESH	COMPROMISED	15-10-2022	5-221
✓ 564	OMP (I) (COMM)/1020/2022	HDFC BANK LTD Vs SUNIL MAHLE 4694	✓ WITHDRAWN	15-10-2022	6-145
✓ 565	OMP (I) (COMM)/1022/2022	HDFC BANK LTD Vs RICK CHAND 2959	✓ WITHDRAWN	15-10-2022	5-141
✓ 566	OMP (I) (COMM)/1026/2022	HDFC BANK LTD Vs KOMAL KOMAL 6590	✓ WITHDRAWN	17-10-2022	5-155
✓ 567	OMP (I) (COMM)/1031/2022	HDFC BANK LTD Vs YATIN RAHEJA 2222	✓ WITHDRAWN	17-10-2022	5-149
✓ 568	OMP (I) (COMM)/1028/2022	HDFC BANK LTD Vs DILSHAD AHMED 7035	✓ WITHDRAWN	17-10-2022	5-123
✓ 569	OMP (I) (COMM)/1027/2022	HDFC BANK LTD Vs DIVYA MISHRA 1840	✓ WITHDRAWN	17-10-2022	5-153
✓ 570	OMP (I) (COMM)/1025/2022	HDFC BANK LTD Vs MANOJ SINGH 2553	✓ WITHDRAWN	17-10-2022	5-149
✓ 571	OMP (I) (COMM)/892/2022	YES BANK LTD Vs BHITTU KHAN	✓ WITHDRAWN	18-10-2022	5-117
572	CS (COMM)/355/2022	MIKESH KUMAR JAIN AND ANR Vs RAJJI CHAUTALA	DECREED	18-10-2022	5-795
✓ 573	OMP (I) (COMM)/883/2022	YES BANK LTD Vs DEVENDER KUMAR	✓ WITHDRAWN	18-10-2022	5-123
✓ 574	OMP (I) (COMM)/725/2022	YES BANK LTD Vs MO RASHID	✓ COMPROMISED	18-10-2022	5-141
✓ 575	OMP (I) (COMM)/1034/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GURLAL SINGH	✓ WITHDRAWN	19-10-2022	5-105
✓ 576	OMP (I) (COMM)/1032/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VINOD KUMAR	✓ WITHDRAWN	19-10-2022	5-109
✓ 577	OMP (I) (COMM)/1035/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs HARMEET KAUR	✓ WITHDRAWN	19-10-2022	5-109
✓ 578	OMP (I) (COMM)/1033/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs BALVINDER SATPAL	✓ WITHDRAWN	19-10-2022	5-101
✓ 579	OMP (I) (COMM)/1038/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GHANSHYAM SINGH	✓ WITHDRAWN	20-10-2022	5-119
✓ 580	OMP (I) (COMM)/1037/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SAJENDRA PRASAD	✓ WITHDRAWN	20-10-2022	5-109
✓ 581	OMP (I) (COMM)/1029/2022	HDFC BANK LTD Vs BABLI KUMAR 3318	✓ WITHDRAWN	20-10-2022	5-147
✓ 582	OMP (I) (COMM)/1030/2022	HDFC BANK LTD Vs HARI SINGH 1540	WITHDRAWN	20-10-2022	5-153

✓ 583	OMP (I) (COMM)/911/2022	IDFC FIRST BANK LTD Vs YOGESHWAR KUMAR 3919	WITHDRAWN	22-10-2022	5-153
✓ 584	OMP (I) (COMM)/1042/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SUKHVIR KOUR	WITHDRAWN	27-10-2022	5-109
✓ 585	OMP (I) (COMM)/1040/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MOOL CHAND	WITHDRAWN	27-10-2022	5-115
✓ 586	OMP (I) (COMM)/1041/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NEERAJ KUMAR GOD	WITHDRAWN	27-10-2022	5-109
✓ 587	OMP (I) (COMM)/636/2022	AXIS BANK LTD Vs PAWAN KUMAR 6073	WITHDRAWN	01-11-2022	5-133
588	CS (COMM)/423/2022	M/S DAMMANI BROTHERS Vs TARUN VANI PROPRIETOR OF TARUN TRADERS	COMPROMISED	02-11-2022	5-805
589	CS (COMM)/308/2022	SYSTEMAIR INDIA PVT LTD Vs CONSULTANT COMBUSTION ENGINEERS	COMPROMISED	03-11-2022	5-175
590	CS (COMM)/437/2022	ICICI BANK LIMITED Vs OLIVIA PHUNGSHOK	COMPROMISED	03-11-2022	5-167
✓ 591	OMP (I) (COMM)/1047/2022	KOTAK MAHINDRA PRIME LIMITED Vs MAHESH YADAV	WITHDRAWN	03-11-2022	5-143
✓ 592	OMP (I) (COMM)/1046/2022	KOTAK MAHINDRA PRIME LIMITED Vs VIKAS KUMAR GOSWAMI	WITHDRAWN	03-11-2022	5-113
✓ 593	OMP (I) (COMM)/1045/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ARYAN KHITOLIYA	WITHDRAWN	03-11-2022	5-113
✓ 594	OMP (I) (COMM)/1044/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs LAVI RAI	WITHDRAWN	03-11-2022	5-107
✓ 595	OMP (I) (COMM)/1043/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs VIKRAM SINGH KHICHAIR	WITHDRAWN	03-11-2022	5-107
596	CS (COMM)/409/2022	M/S ORIENTAL AROMATICS LTD Vs GOVIND SATISH	SATISFIED	03-11-2022	5-430
597	OMP (COMM)/45/2022	KISHAN WATI W/O SH. MAHENDER KUMAR Vs IDFC BANK LTD	WITHDRAWN	03-11-2022	5-83
598	CS (COMM)/224/2022	M/S KRBI LIMITED Vs TEKH RAJ OVERSEAS PVT LTD AND ORS	COMPROMISED	09-11-2022	5-1385
599	CS (COMM)/427/2022	DAMMANI BROTHERS Vs SHRI BHAGWATI OIL PACKAGING	COMPROMISED	09-11-2022	5-801
600	CS (COMM)/414/2022	PUNJAB AND SIND BANK Vs BABITA AGGARWAL AND ORS	COMPROMISED	09-11-2022	5-287
601	CS (COMM)/337/2022	AHUJA BUILDERS Vs TEEMAGE BUILDERS PRIVATE LIMITED	COMPROMISED	15-11-2022	5-201
✓ 602	OMP (I) (COMM)/679/2022	KOTAK MAHINDER PRIME LIMITED Vs SOM PARKASH SHUKLA	WITHDRAWN	16-11-2022	5-127
✓ 603	OMP (I) (COMM)/676/2022	YES BANK LTD Vs BROWN BIRD ENTERPRISES PVT LTD 6556	WITHDRAWN	16-11-2022	5-203
✓ 604	OMP (I) (COMM)/681/2022	IDFC FIRST BANK LTD Vs SORABH KASTURI LAL MEHANDIRATIA 9789	COMPROMISED	16-11-2022	5-185

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प्रारूप आर. आर. (दीवानी) सं. 2/FORM R. R. (Civil) No. 2

प्राप्ति की तारीख Date of Receipt	605	OMP (I) (COMM)/641/2022	AXIS BANK LTD Vs SANDEEP 9045	WITHDRAWN	18-11-2022	5-119
	606	OMP (I) (COMM)/664/2022	IDFC FIRST BANK LTD Vs NAKUL GUPTA 85/5	WITHDRAWN	18-11-2022	5-151
	607	OMP (I) (COMM)/654/2022	KOTAK MAHINDER PRIME LIMITED Vs PANKAJ JAIN	COMPROMISED	19-11-2022	5-173
	608	OMP (I) (COMM)/729/2022	YES BANK LTD Vs DEV CHAUHAN	WITHDRAWN	26-11-2022	5-171
	609	OMP (I) (COMM)/1039/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MANOJ KUMAR	WITHDRAWN	28-11-2022	5-113
	610	OMP (I) (COMM)/1003/2022	IDFC FIRST BANK LTD Vs JANG BHADUR AND ANR 6928	WITHDRAWN	29-11-2022	5-141
	611	OMP (I) (COMM)/1004/2022	IDFC FIRST BANK LTD Vs OMPAL AMILAL AND ANR 7420	WITHDRAWN	29-11-2022	5-119
	612	OMP (I) (COMM)/1005/2022	IDFC FIRST BANK LTD Vs SHREE SHYAM TRADING CO AND ANR 9371	WITHDRAWN	29-11-2022	5-123
	613	OMP (I) (COMM)/1006/2022	IDFC FIRST BANK LTD Vs KARAMVEER K AND ANR 5938	WITHDRAWN	29-11-2022	5-115
	614	OMP (I) (COMM)/1002/2022	IDFC FIRST BANK LTD Vs NIRAJ SINGH 2666	WITHDRAWN	29-11-2022	5-133
	615	OMP (I) (COMM)/1016/2022	YES BANK LTD Vs SOMBIR SINGH AND ANR 3266	WITHDRAWN	30-11-2022	5-147
	616	OMP (I) (COMM)/1013/2022	YES BANK LTD Vs RAJIV THAKRAN 9474	WITHDRAWN	30-11-2022	5-105
	617	OMP (I) (COMM)/1012/2022	YES BANK LTD Vs MEHMOOD PK MOHAMMED 2131	WITHDRAWN	30-11-2022	5-119
	618	OMP (I) (COMM)/1014/2022	YES BANK LTD Vs LATE SHRI KULDEEP KUMAR 6452	WITHDRAWN	30-11-2022	5-113
	619	OMP (I) (COMM)/1015/2022	YES BANK LTD Vs MEHAR SINGH AND ANR 1116	WITHDRAWN	30-11-2022	5-121
	620	CS (COMM)/455/2022	M/S CHINDWARA MINES PRIVATE LIMITED Vs RAJINDRA KUMAR AND ANR (HUF)	DISMISSED IN DEFAULT	01-12-2022	5-1001
	621	OMP (I) (COMM)/626/2022	M/S KAPOOR SONS AND COMPANY Vs M/S BUNDL TECHNOLOGIES PVT LTD	WITHDRAWN	02-12-2022	5-257
	622	CS (COMM)/722/2022	M/S MEDIMOVE INDIA LLP Vs M/S MEDEQUIP HEALTHCARE SOLUTIONS LLP	WITHDRAWN	02-12-2022	5-143
	623	OMP (I) (COMM)/1011/2022	IDFC FIRST BANK LTD Vs WASHIMRAZA KHAN 9016	WITHDRAWN	05-12-2022	5-115
	624	OMP (I) (COMM)/663/2022	IDFC FIRST BANK LTD Vs IMRAN KHAN 4002	WITHDRAWN	05-12-2022	5-131
	625	OMP (I) (COMM)/746/2022	IDFC FIRST BANK LTD Vs ASHIRON SAMIR 5129	WITHDRAWN	05-12-2022	5-169
	626	OMP (I) (COMM)/748/2022	IDFC FIRST BANK LTD Vs DEEPAK SINGH GAUTAM 8017	WITHDRAWN	05-12-2022	5-141

✓ 627	OMP (I) (COMM)/684/2022	IDFC FIRST BANK LTD Vs SONU MISHRA 8818	WITHDRAWN	05-12-2022	5-151
✓ 628	OMP (I) (COMM)/1048/2022	SREI EQUIPMENT FINANCE LTD Vs M/S BAJAJ CAPITAL INSURANCE BROKING LIMITED	COMPROMISED	07-12-2022	5-151
629	CS (COMM)/228/2022	OUTLOOK PUBLISHING INDIA PVT LTD Vs PARK INSTITUTIONS	COMPROMISED	07-12-2022	5-176
✓ 630	OMP (I) (COMM)/1036/2022	SREI EQUIPMENT FINANCE LTD Vs M/S BAJAJ CAPITAL LTD	COMPROMISED	07-12-2022	5-165
✓ 631	OMP (I) (COMM)/1007/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs GAGANDEEP SONI	WITHDRAWN	13-12-2022	5-165
632	CS (COMM)/487/2022	DIGITAL FOOD FACT PRIVATE LIMITED Vs SPOTLIGHT EVENT AND ENTERTAINMENT PRIVATE LIMITED	COMPROMISED	15-12-2022	5-501
✓ 633	OMP (I) (COMM)/1010/2022	IDFC FIRST BANK LTD Vs SATISH SATBIR AND ANR 4494	WITHDRAWN	16-12-2022	5-115
✓ 634	OMP (I) (COMM)/774/2022	IDFC FIRST BANK LTD Vs PRADEEP SHARMA 2487	WITHDRAWN	16-12-2022	5-149
✓ 635	OMP (I) (COMM)/1009/2022	IDFC FIRST BANK LTD Vs PYAR M AND ANR 5252	WITHDRAWN	16-12-2022	5-113
✓ 636	OMP (I) (COMM)/1008/2022	IDFC FIRST BANK LTD Vs RAJIS SHAMIM AND ANR 0937	WITHDRAWN	16-12-2022	5-113
✓ 637	OMP (I) (COMM)/1001/2022	IDFC FIRST BANK LTD Vs AFROZ ALAM AND ANR 8719	WITHDRAWN	17-12-2022	5-131
✓ 638	OMP (I) (COMM)/1000/2022	IDFC FIRST BANK LTD Vs SANOJ KUMAR AND ANR 5486	WITHDRAWN	17-12-2022	5-129
639	CS (COMM)/416/2022	THIRANDITO TOURS TAXI SERVICES Vs CHAIRMAN OF KENDRIYA VIDYALAYA SANGATHAN MINISTER OF EDUCATION AND ORS	REJECTED	19-12-2022	5-323
640	OMP (COMM)/32/2022	AMAN KHANGWAL Vs OASIS CAPITAL SERVICES PVT LTD AND ANR	WITHDRAWN	19-12-2022	5-132
✓ 641	OMP (I) (COMM)/438/2022	HDFC BANK LTD Vs YOGESH DAS RATH BINDRA	DISMISSED IN DEFAULT	19-12-2022	5-159
✓ 642	OMP (I) (COMM)/557/2022	CAR24 FINANCIAL SERVICES PRIVATE LIMITED Vs MANPREET SINGH ALAGH	WITHDRAWN	20-12-2022	5-127
643	CS (COMM)/310/2022	DABUR INDIA LIMITED Vs IIRRAINE CONSUMER INDIA PRIVATE LIMITED AND ORS	COMPROMISED	24-12-2022	5-585/5-585

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